

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-313
IB- 355/ND/2020

IN THE MATTER OF:

M/s Intec Capital Ltd

Vs

M/s MAC Roof India Pvt Ltd

....Applicant

....Respondent

SECTION

U /s. 7 of (IBC)

Order delivered on 25.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Ld. Counsel for the petitioner appeared and submitted that he has not collected the notice from the office and seeks time to serve the notice upon respondents. He is directed to do the same. List the case for **18.03.2020**.

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Rakhi)